

(5)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
NEW BOMBAY BENCH, NEW BOMBAY.

Tr. Application No. 440 of 1987

Shri Karamsingh B. Agicha,  
Assistant Commercial Supdt.,  
Western Railways,  
Churchgate,  
Bombay-400 020

.. Applicant

v/s.

1. Union of India  
through the General Manager,  
Western Railway,  
Churchgate,  
Bombay-400 020

2. S.Sarath  
Then working as  
General Manager,  
Western Railways,  
Churchgate,  
Bombay-20

3. R.N.Muhuri,  
Commissioner for  
Departmental Enquiries,  
Office of the  
Chief Vigilance Commissioner,  
Akbar Road,  
New Delhi.

.. Respondents.

Coram: Hon'ble Member(J), Shri M.B.Mujumdar  
Hon'ble Member(A), Shri P.S.Chaudhuri

Tribunal's Order:-

Dated: 22.2.1989

(Per: Shri M.B.Mujumdar, Member(J))

Heard Mr.G.K.Masand, learned advocate for the  
for the applicant. Mr.V.G.Rege, advocate who was previously  
appearing for the respondents, stated that respondents  
have now entrusted the case to Shri A.L.Kasturey.  
Mr.Khan, Chief Clerk who is present for the respondents  
admits this to be correct. But as the case is old and  
as Mr.Masand is insisting for ex-parte hearing or for

Contd... 2/-

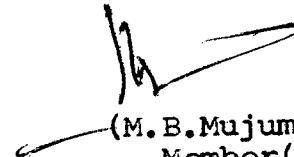
exemplary cost, We direct that respondents shall pay Rs. 300/- as cost of today's adjournment to the applicant. Cost to be paid within one month from today.

Adjourned to 1.6.1989 for final hearing.

A copy of this order be sent to the respondents.



(P.S. Chaudhuri)  
Member (A)



(M.B. Mujumdar)  
Member (J)